

**NOTIFICATIONS MAKING AMENDMENTS  
TO KERALA MOTOR VEHICLES RULES,  
1961**

**The Minister of State in the Ministry of Transport and Aviation (Shri C. M. Poonacha):** I beg to lay on the Table a copy each of the following Notifications making certain amendments to the Kerala Motor Vehicles Rules, 1961, under sub-section (3) of section 133 of the Motor Vehicles Act, 1939, read with clause (c) (iv) of the Proclamation dated the 24th March, 1965, issued by the Vice-President, discharging the functions of the President in relation to the State of Kerala:—

- (1) S.R.O. No. 413/66 published in Kerala Gazette dated the 1st November, 1966.
- (2) S.R.O. No. 414/66 published in Kerala Gazette dated the 1st November, 1966.

[Placed in Library. See No. LT-7432/66].

**REPORT OF COMMITTEE ON BROADCASTING AND INFORMATION MEDIA ON DOCUMENTARY FILMS AND NEWS REELS**

**Shri C. M. Poonacha:** On behalf of Shri Raj Bahadur, I lay on the Table a copy each of the following papers:—

- (1) Report of the Committee on Broadcasting and Information Media on Documentary Films and News Reels. [Placed in Library. See No. LT-7434/66].
- (2) Report of the Committee on Broadcasting and Information Media on Advertising and Visual Publicity. [Placed in Library. See No. LT-7434/66].
- (3) Annual Report (Part II) of the Registration of Newspapers for India for the year 1966. [Placed in Library. See No. LT-7435/66].

- (4) A Statement showing further decisions taken on the recommendations of the Committee on Broadcasting and Information Media relating to Radio and Television upto 1st November, 1966. [Placed in Library. See No. LT-7436/66].

**Shrimati Vimla Devi (Eluru):** We cannot wait endlessly. What is this? Ask him to make a statement today . . . (Interruption).

**Shri Yallamanda Reddy (Markapur):** Sir, let the Minister come out with a statement.

**Mr. Speaker:** Order, order. This is not to be recorded.

**Shri Yallamanda Reddy:\*\***

**Shrimati Vimla Devi:\*\***

(Shrimati Vimla Devi and Shri Yallamanda Reddy then left the House)

**ANNUAL REPORT OF INDIAN CENTRAL  
SPICES AND CASHEW NUT COMMITTEE  
FOR 1964-65 (HINDI VERSION)**

**The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Co-operation (Shri Shayam Dhar Misra):** I lay on the Table a copy of the Annual Report of the Indian Central Spices and Cashewnut Committee for the year 1964-65 (Hindi version). [Placed in Library. See No. LT-7437/66].

12.32 hrs.

**COMMITTEE ON GOVERNMENT  
ASSURANCES**

**MINUTES**

**Shri Siddananjappa (Hassan):** I lay on the Table the Minutes of the Twenty-ninth Sitzings of the Committee on Government Assurances held on the 24th and 25th November, 1966, respectively.

\*\*Not recorded.